

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.370
TO BE ANSWERED ON THE 19TH NOVEMBER, 2019

MARKET INTERVENTION SCHEME

370. SHRI SADASHIV KISAN LOKHANDE:
DR. BHARATI PRAVIN PAWAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether Market Intervention Scheme protects the food growers from making distress sale in the event of bumper crop production when the prices fall below economic levels and cost of production;
- (b) if so, the details thereof and the details of the provisions in this regard; and
- (c) the names of the markets that have provided such security to the food growers and the number of farmers who have benefitted from this during the last three years?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Market Intervention Scheme (MIS) is implemented for procurement of horticultural/agricultural commodities which are perishable in nature and are not covered under the Price Support Scheme. The objective of intervention is to protect the growers of these commodities from making distress sale in the event of a bumper crop during the peak arrival period when the prices tend to fall below economic levels and cost of production. The condition is that there should be either at least a 10 percent increase in production or a 10 percent decrease in the ruling market prices over the previous normal year. The Market Intervention Scheme (MIS) is implemented at the request of a state / UT government which is ready to bear 50 percent of the loss (25 percent in case of North-Eastern States), if any, incurred on its implementation. The extent of total amount of loss to be shared on a 50:50 basis between the central government and the state government is restricted to 25 percent of the total procurement value which includes cost of the commodity procured plus permitted overhead expenses.

(c): Based on the proposal received from State/ UT Governments as per extant guidelines of Market Intervention Scheme (MIS), sanction is accorded for implementation of MIS in the State during last three years is enclosed at **Annexure A**. Under MIS, the procurement is undertaken by the State Procuring Agencies designated by the State/ UT Governments throughout the State/UT. After the implementation of the scheme, State Procuring Agency submits the details of accounts to the Central Government through State/ UT Government for reimbursement of central share of losses, if any. The Central Government, after duly vetting of the accounts submitted by the State Governments, reimburse the Central Share of loss to State Procuring Agency.

Sanctioned issued under MIS during last three years

S.N.	Commodity	State	Market Intervention Price (MIP) (Rs. Per MTs.)	Sanctioned Qty (in MTs.)	MIP Value (Rs in Lakhs)
	2016-17				
1	Grapes	Mizoram	42,000	3,800	1596.00
2	Onion	Karnataka	6240	1,00,000	6240.00
3	Onion	Telangana	7070	5,000	353.50
4	Arecanut-Chali	Karnataka	2,51,000	28,000	70280.00
5	Arecanut-Red	Karnataka	2,70,000	12,000	32400.00
6	Oil Palm FFB	Tamil Nadu	7650	1,000	76.50
7	Ginger	Arunachal Pradesh	8570	12,675	1086.25
	2017-18				
8	Potato	Uttar Pradesh	4,870	1,00,000	4870.00
9	Red Chilli	Telangana	50,000	33,700	16850.00
10	Red Chilli	Andhra Pradesh	50,000	88,300	44150.00
11	Potato	Nagaland	6,000	6,600	396.00
12	Turmeric	Andhra Pradesh	55,720	12,100	6742.12
13	Garlic	Rajasthan	28,600	10,000	2860.00
14	Onion	Madhya Pradesh	5,867	3,25,500	19097.09
15	Onion	Madhya Pradesh	5,867	3,25,500	19097.09
16	Onion	Rajasthan	3,650	20,000	730.00
17	Potato	Uttar Pradesh	5,490	2,00,000	10980.00
	2018-19				
18	Garlic	Rajasthan	32,570	1,54,000	50157.80
19	Onion	Rajasthan	6,180	2,60,000	16068.00
